

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 9242 OF 2003

STATE OF U.P.

Appellant (s)

VERSUS

RAJA JAGDISH PD.(DEAD)THROUGH LRS.& ORS.

Respondent(s)

(Summons for non-prosecution)

Date: 16/01/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant(s)

Mr. S.Wasim A.Qadri,Adv.

Mr. R.K.Dubey, Adv.

Mr. Manoj Mishra, Adv.

Mr. Amit Yadav,Adv.

Ms. Rashmi Singh,Adv.

Mr. Kamlendra Mishra,Adv.

For Respondent(s)

Mr. Rakesh K. Sharma,Adv.

UPON hearing counsel the Court made the following

O R D E R

As a last chance, four weeks' time is granted  
to comply with the

office report.

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